

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

(PHYSICAL HEARING)

**CORAM: JUSTICE TELAPROLU RAJANI – HON'BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 23.01.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/76/2023 in Company Petition IB/364/2022
NAME OF THE COMPANY	Mr.Gatpa Srikar
NAME OF THE PETITIONER(S)	Bank of Maharashtra
NAME OF THE RESPONDENT(S)	Mr.Gatpa Srikar
UNDER SECTION	95 of IBC

ORDER

IA(IBC)/76/2023

This application is filed seeking to take the IRP report on record. The same is taken on record and the application is accordingly disposed of.

CP IB/364/2022

For counter, post on 03.03.2023.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)